

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, WEST DISTRICT, DELHI


WEEKEND TRAFFIC COURTS ROSTER (WEST) DISTRICT
FOR THE MONTH OF JULY -2026

In pursuance of letter No. 1575-1596/DIIC/Gaz.IIB/G-7/2026 dated 13-03-2026 of Hon'ble High Court of Delhi, New Delhi and in compliance of the directions passed in the minutes of meeting dated 04-06-2026 under the chairmanship of I.d. District Judge /Chairman (IT & Digitization), Delhi District Courts and as approved by Officiating I.d. Principal District & Sessions Judge, West, Delhi, it is hereby ordered that following I.d. Judicial officers of West District, Delhi shall hold Weekend Traffic Courts, West District, Delhi on the dates mentioned against their names, during the month of July-2026.

Sl No	Name of the Judicial Officer	Weekend Traffic Court, West District, Delhi:	Dates of Duty	Room No.
1.	Sh. Gaurav Ujjwal, I.d. JMFC (NI Act)-01	Weekend Traffic Court No. 01	05-07-2026	35
2.	Sh. Sahil Monga, I.d. Civil Judge-02	Weekend Traffic Court No. 02	05-07-2026	36
3.	Ms. Renu, I.d. JMFC-10	Weekend Traffic Court No. 01	12-07-2026	35
4.	Sh. Sahil Monga, I.d. Civil Judge-02	Weekend Traffic Court No. 02	12-07-2026	36
5.	Ms. Anamika, I.d. JMFC (Mahila Court)-06	Weekend Traffic Court No. 01	19-07-2026	35
6.	Sh. Sahil Monga, I.d. Civil Judge-02	Weekend Traffic Court No. 02	19-07-2026	36
7.	Ms. Jyoti Nain, I.d. JMFC (Mahila Court)-01	Weekend Traffic Court No. 01	26-07-2026	35
8.	Sh. Sahil Monga, I.d. Civil Judge-02	Weekend Traffic Court No. 02	26-07-2026	36

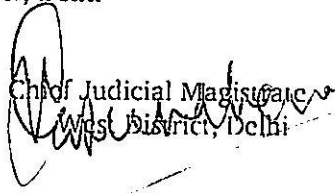
Note :

1. The I.d. Judicial Officer, West District, Delhi deputed for "Weekend Traffic Courts" West District, Delhi shall be assisted by her/his own court staff (01 Reader/Ahlmad, 01 Stenographer, 01 Orderly/Peon).
2. The I.d. Judicial Officer, West District, Delhi deputed for Weekend Traffic Courts, West District, and the staff of their courts shall be entitled to compensatory leave on a working day, to be availed within a period of 1 year and 06 months respectively from the date of duty.
3. The I.d. Judicial Officer, West District, Delhi deputed for Weekend Traffic Courts, West District, Delhi are directed to submit a weekly disposal report to the office of the undersigned indicating the number of cases listed, number of cases disposed, amount of fine collected etc, in the prescribed format as followed in the ECTC.
4. Change of duty shall be done only in exceptional cases, subject to an intimation/request being sent by the concerned Judicial Officer, at least a week before the requested change. The concerned Judicial Officer shall herself/himself arrange for an alternative and seek consent of such Juicial Officer, before sending a request for change of duty. The office of undersigned shall not be obligated to change duty in any other case.
5. The DCP, Traffic (West) Delhi is directed to depute/deploy one(01) Compounding Officer deployed in each Weekend Traffic Courts, West District, Delhi on the aforesaid said dates for verification of challans, for registration of the same in the register, for compounding the challans etc.


VASUNDHARA
Chief Judicial Magistrate
West District, Delhi

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
Through I.d. Principal District & Sessions Judge, (West), Delhi .
02. The I.d. Principal District & Sessions Judge, (HQ), Delhi.
03. The I.d. Principal District & Sessions Judge, (West), Delhi.
04. The I.d. District Judge/Chairman, (IT & Digitization), Delhi District Courts, Delhi.
05. The I.d. officer Incharge, Poo. Car, Tis Hazari Courts, Delhi.
06. The I.d. Senior Civil Judge, West District, Tis Hazari Courts, Delhi.
07. The I.d. ACJM/ JMFC(s)/ JSCC/ACJ/CCJ/CJ West District Delhi.
08. The Secretary, Delhi Legal Service Authority, West District, Delhi.
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, Delhi.
11. The DCP Traffic (West) Delhi.
12. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
13. For Uploading on centralized web-site through LAYERS
14. The Care Taking Branch, HQ & West Tis Hazari Courts, Delhi.
15. Reader to the court of undersigned.
16. The Cash Branch, West District, Tis Hazari Courts, Delhi.
17. PS to I.d. Principal District and Sessions Judge(West) District, Delhi
18. Office file.


Chief Judicial Magistrate
West District, Delhi